NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 24.10.2018 NOTICE

Take notice that the following matters listed on 24.10.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT)	Eveready Industries India Ltd.	SagardeepRathi	Udayan Jain-R1
	No. 22 of 2018	(Eveready)		Marilla Dava DO
		Vs.		Manika Brar-R2
		Competition Commission of		Kalyani Singh-R3
		India &Ors.		
		with		
2.	Competition App. (AT)	Shri Indranil Roy Chowdhury	Sagardeep Singh	Ishkanan Singh –
	No. 28 of 2018	Vs.		R1
. 1 •		Competition Commission of		
		India &Ors.		
	Commentiation Arrow (ATT)	with		
3.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs.	Sagardeep Singh	Ishkanan Singh –
	ING. 29 01 2018	Competition Commission of		R1
		India &Ors.		
		with		
4.	Competition App. (AT)	Shri Kunal Gupta	Sagardeep Singh	Ishkanan Singh -
	No. 30 of 2018	Vs.		R1
		Competition Commission of	· · · ·	
		India &Ors.		
		with		
5.	Competition App. (AT)	Shri AmritanshuKhaitan	Sagardeep Singh	Ishkanan Singh –
	No. 31 of 2018	Vs.		R1
		Competition Commission of		
		India &Ors.		
		with		
6.	Competition App. (AT)	Shri SuvamoySaha	Sagardeep Singh	Ishkanan Singh -
	No. 32 of 2018	Vs.		R1
-		Competition Commission of		
		India &Ors.		
		with		
7.	Competition App. (AT)	Shri Anil Bajaj	Sagardeep Singh	Ishkanan Singh –
	No. 33 of 2018	Vs.		R1
		Competition Commission of		
		India &Ors.		
		With	and the second second	

8.	Competition App. (AT)	Indo National Ltd.	Anuj Berry	Udayan Jain-R1
	No. 34 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
9.	Competition App. (AT)	Hemant Gupta	A. Chakrabarty	Udayan Jain-R1
1	No. 37 of 2018	Vs.		
		Competition Commission of		
		India		
		with		
10.	Competition App. (AT)	P. Dwaraknath Reddy	A. Chakrabarty	Udayan Jain-R1
	No. 38 of 2018	Vs.	· · · · · ·	
		Competition Commission of		
		India		
	, , ,	with		
11.	Competition App. (AT)	R.P. Khaitan& Ors.	A. Chakrabarty	Udayan Jain-R1
	No. 39 of 2018	Vs.		
		Competition Commission of		
		India		

By₀Order

Joint Registrar



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